**Annexure-3**

**Name of the Corporate Debtor: U P BONE MILLS PRIVATE LIMITED ; Date of Commencement of CIRP: 26.10.2023; List as on : 04.11.2024**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

| Sl No. | Name of Creditor | Date of Claim received | | Details of Claims Admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of Claim under Verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Punjab National Bank | 09-11-2023 | 5,45,72,048 | 5,30,18,186 | Secured | 5,30,18,186 | 5,30,18,186 | N/A | 95.76% | NIL | N/A | 15,53,862 | - | |
| | | | | | | | | | | | | | | |
| | | **TOTAL** | **5,45,72,048** | **5,30,18,186** | | **5,30,18,186** | **5,30,18,186** | | | **-** | **N/A** | **15,53,862** | **-** | |
| | | | | | | | | | | | | | | |
| ***Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records*** | | | | | | | | | | | | | | |
| | **Security Interst Attached as per Annexure-10** | | | | | | | | | | | | | |